

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 603
IB-813/ND/2022

IN THE MATTER OF:

M/s. Shyam Metals and Energy Ltd.

...PETITIONER

Vs.

M/s. Mideast Integrated Steel Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 13.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Mr. Shivam Shukla and Ms.
Geetika Sharma, Advs.

For the Respondent/Corporate Debtor :

ORDER

List the matter for arguments on **14.03.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)